

Nadu and Maharashtra with financial assistance from the Central Government. The rectification undertaken are both partial (replacement of footvalve, suction and delivery pipes) and complete (replacement of monoblock pumps, piping system, footvalves etc.). In Andhra Pradesh, 8175 energy inefficient electrical pumpsets have been rectified with the Central assistance during the period April, 1985 to March, 1991. The average cost of partial rectification is about Rs. 1750 per pumpset, and the cost of complete rectification has varied from Rs. 6000 to Rs. 12,000 per pumpset depending upon the size of the pumpset and the pipes to be replaced.

#### **Announcements at Hyderabad Airport**

3607. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether announcements at Hyderabad Airport are being made in English, Hindi and not in Telugu which is the official language of the State;

(b) the policy laid down in respect of use of languages for announcements;

(c) whether any instruction will be issued to introduce Telugu announcement also at Hyderabad Airport; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Announcements at Hyderabad airport are being made in Telugu also.

(b) to (d) Do not arise.

[*Translation*]

#### **Electrification of Tribal areas of Bihar**

3608. SHRI SIMON MARANDI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether any progress has been made in the electrification of the tribal areas of Bihar; and

(b) when the full electrification of tribal areas is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI

KALP NATH RAI): (a) As per the available information, out of 17,250 tribal villages in Bihar, 7,383 villages have been electrified by the end of March, 1991.

(b) The priorities in regard to the villages to be taken up for electrification within the plan allocation are decided by the State Government. The Bihar State Electricity Board proposes to electrify 170 tribal villages during 1991-92.

#### **Rehabilitation of DVC Land Oustees**

3609. SHRI SIMON MARANDI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of persons whose land had been acquired for constructing Mithen, Punchet and Chandrapura dam by the Damodar Valley Corporation;

(b) the number of land oustees out of them who have been provided employment in this corporation, category-wise;

(c) the number of persons who are yet to get employment and the amount of compensation paid for the maintenance of such families;

(d) the number of families who have neither been provided employment nor compensation so far; and

(e) whether the Government propose to take any action in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) For the construction of Maithon and Panchet Dams and Chandrapura Power Station, land was acquired from 5211 families (28030 members), 10339 families (41461 members) and 480 families (829 members), respectively.

(b) to (e) At the time of acquisition of land, every land loser was paid cash compensation or given land in lieu thereof. Jobs were also provided to the members of such oustee families who were capable and interested. No record of such employment was kept separately. Since 1978, however, record of employment given to descendants of oustees is being maintained by DVC, according to which 338 persons claiming to be de-